

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.16727-16728/2022

(Arising out of impugned final judgment and order dated 23-09-2019 in WP No. 28032/2016 & WP No. 24850/2017 passed by the High Court Of Judicature At Madras)

LINGUISTIC MINORITIES FORUM OF TAMIL NADU

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU & ORS.

Respondent(s)

Date : 30-01-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Byrapaneni Suyodhan, Adv.  
Mr. Kumar Shashank, Adv.  
Ms. Tatini Basu, AOR

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Varun K. Chopra, Adv.  
Mr. D. Kumanan, AOR  
Mrs. Deepa S., Adv.  
Mr. Sheikh Kalia, Adv.  
Ms. Racheeta Chawla, Adv.  
Ms. Divya Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

The exemption in his case will now have to be extended.

Learned counsel for the respondent-State submits that on the interim arrangement the matter may be deferred for consideration to the next week.

List on 06<sup>th</sup> February, 2023.

(RASHMI DHYANI PANT)  
COURT MASTER

(POONAM VAID)  
COURT MASTER